

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 4

C.P. (IB)/802(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **Canara Bank**

Vs

Shrivallabh Pittie Industries Limited

For FC : Not given.

For CD : None present.

Section 7 of IBC

ORDER

Counsel for FC submits that the appeal is listed before the Hon'ble NCLAT on 02.05.2024. **In view of the above, list on 08.05.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK